

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

ORDER

The posting & transfer of following officials are hereby made *with immediate effect*:

S.No	Name of the Officials	From	To
1.	Ms. Kusum Yadav, JJA (EC: 47748696)	Asstt. Ahlmad in the court of Sh. Vinay Kumar Khanna, District Judge (Commercial Court)-02, South, Saket Courts, New Delhi	Asstt. Ahlmad in the court of Ms. Deeksha Madaan, MM-01, Mahila Court, South, Saket Courts, New Delhi.

Note:

1. Earlier transfer order dated 31.03.2023 with respect to the official namely Sh. Vinod Kumar, JJA (EC: 22341439) stands canceled.
2. Ms. Parveen, JA (EC: 12851) presently posted as Asstt. Ahlmad in the court of Sh. Prem Kumar Barthwal, Ld. District Judge (Commercial Court)-01, South is hereby directed to work as Asstt. Ahlmad in the court of Sh. Vinay Kumar Khanna, Ld. District Judge (Commercial Court)-02, South during post lunch session.
3. Non-compliance of transfer order or immediately proceeding on leave shall be viewed seriously.

M

(Narottam Kaushal)

Principal District & Sessions Judge (South)
Saket Courts, New Delhi

No. Admn.II/DJ-(S)/P&T/SD/23/ 9553-9569

Dated, New Delhi the 13-4-23

Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer-In-Charge(s) concerned.
3. The Officer-In-Charge, Computer Branch, South District.
4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.



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(Narottam Kaushal)

Principal District & Sessions Judge (South)
Saket Courts, New Delhi

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